

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 108 of 2013

Dated : 31st May, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Gujarat Energy Transmission Corporation Ltd. ... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swagatika Sahoo

ORDER

Admit. Issue notice to the Respondents returnable on 19.07.2013.
Dasti service is permitted. Registry is also directed to issue notice to the
Respondents.

Post the matter on **19.07.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vt